

SL.No.26

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

PHYSICAL HEARING

**CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)
CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 22.05.2023 AT 02:30 PM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition/246/2022
NAME OF THE COMPANY	Santhosh Sarda
NAME OF THE PETITIONER(S)	Bank of Baroda Ltd
NAME OF THE RESPONDENT(S)	Santhosh Sarda
UNDER SECTION	95 of IBC

ORDER

Counter filed. At request of the Counsel for the Respondent, for hearing, post on 20.06.2023.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)